NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 01/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/67/ (IB)/2017

NAME OF THE PETITIONER(S)

: INDIAN COMMERECE & INDUSTRIES CO PVT LTD

NAME OF THE RESPONDENT(S)

: NAPC LIMITED

UNDER SECTION

: 433(e) (f)

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. P.S.SUMAN COUNSEL FOR PETITIONER
A-K- MY ISAMY + ASSOCIATES J 9884897871

ORDER

Counsel for petitioner present. No representation on behalf of the respondent. Counsel for petitioner prays time stating that settlement talks are in progress. At request, time is enlarged. Put up on 30.06.2017 at 02.30. P.M.

(CH. MOHD. SHARIEF TARIO)

(MEMBER (JUDICIAL)

(K. ANANTHA PAĎMANABHA SWAMY) (MEMBER (JUDICIAL)

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